

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.14706 of 2022**

***Gita Rout***

....

***Petitioner***

Mr. A.K. Mishra, Advocate

*-versus-*

***The State of Odisha and others***

....

***Opposite Parties***

Mr. Ishwar Mohanty, A.S.C. for the State

**CORAM:**

**THE CHIEF JUSTICE**

**JUSTICE R.K. PATTANAİK**

**ORDER**

**10.08.2022**

**Order No.**

07.

1. On mentioning, this matter is taken up by a separate notice.

2. The Court is informed by Mr. Ishwar Mohanty, learned Additional Standing Counsel for the State that learned Advocate General will not be available on 17<sup>th</sup> August, 2022.

3. At his request, list on 25<sup>th</sup> August, 2022. The next date of 17<sup>th</sup> August, 2022 is cancelled. Learned counsel for the respective parties be informed about the date of listing.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R.K. Pattanaik)***  
***Judge***

*S.K. Guin*